

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in refiling SLP,c/delay in filing SLP)

Date: 21/11/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Suryadaya Prakash Tiwari, Adv.

Mr. Manu Shanker Mishra,Adv.

For Respondent(s)

Mr. Upendra Mishra, Adv.

Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following

O R D E R

Counter affidavit on behalf of respondent Nos.1 and 2 has already come on record (counter affidavit filed on behalf of respondent No.1 has been adopted on behalf of respondent No.2 also and Registry to take a note accordingly).
Service report in respect of respondent No.3 is awaited.
List again on 13.12.2013.

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(M.A. SAYEED)

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REGISTRAR

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